

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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## ORDER

**Subject: Nomination of Principal Magistrates, JJB/ Judicial officers Judicial Officers holding additional charge of Secretaries, DLSA for participating in One day State Level Consultation.**

No: 11900/2025/Rg/9.s Dated: 20.08.2025

All the Principal Magistrates, JJB of UT's of J&K and Ladakh are hereby nominated for participating in "One day State Level Consultation programme" scheduled to be held on Saturday, August 23<sup>rd</sup>, 2025 at Auditorium Jammu and Kashmir Judicial Academy, Moominabad, Srinagar.

Besides, all the judicial officers who are holding the additional charge of Secretaries, DLSA are also nominated for participating in the subject programme.

The nominated Judicial officers shall report in the Academy, at 08:45 AM sharp on the scheduled date.

**By Order.**

  
(M.K. Sharma)

**Registrar General (Officiating)**

No: 44617-644/Rg/9.s

Dated: 20.08.2025

### **Copy of the above forwarded to the:-**

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.  
..... for information and necessary action.
5. Member Secretary, J&K Legal Service Authority.
6. All the Pr. District and Sessions Judges UTs of J&K and Ladakh.
7. Secretary, J&K High Court Legal Service Committee.
8. Concerned Judicial Officers.
9. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.  
..... for information and maintaining the record of the same.
9. Order File.

  
**Registrar General (Officiating)**